

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2737  
ANSWERED ON:10.08.2010  
PERSONS WITH FAKE IDENTITY PROOF  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of several persons having acquired fake identity proof in the country;
- (b) if so, the details thereof and the total number of such persons arrested alongwith the action taken against them, State-wise;
- (c) the number of such persons identified as terrorists or involved in terrorist activities; and
- (d) the details of the measures being taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Available inputs indicate acquisition of fake identity proof by persons in the country. Available reports also indicate that espionage agents/ terrorists have been arrested with fake identity documents such as driving licences, ration-card, PAN card etc. However, the details of each case is not centrally maintained.

Apart from taking strict action as per provisions of law against the culprits, the Government has decided to create a National Population Register (NPR) in the country by collecting information on specific characteristics of each 'usual resident' alongwith census 2011. The Cabinet has approved the scheme of creation of NPR for the country. The NPR would also have photographs and biometrics (10 finger prints and IRIS) of all 'usual residents' who are of age 15 years and above. IRIS images will also be captured for resident between 5 and 15 years of age. The NPR data base would be sent to Unique Identification Authority of India (UIDAI) for de-duplication and issue of Unique ID numbers. The master NPR database and proposed identity cards, once issued, would also act as deterrent to check illegal immigration and infiltration in the country.